

**DIVISION BENCH**

**ITEM NO. 113**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 299/2022 & IA No. 446/2022 IN CP (IB) No. 7/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December,  
2022, 12:00 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES &amp; TUBES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Ankur Goel alongwith Sh. Saket Singh, Advs.

*: For the Financial Creditor/Petitioner*

Sh. Abhishek Anand alongwith Sh. Mohak Sharma, & Sh. Prateek Kushwaha, Advs.

*: For the Applicant in IA No. 299/202 & IA No. 466/2022*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
09<sup>th</sup> December, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**07<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*